

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2025
ANSWERED ON:29.11.2001
PURCHASING OF STATIONERY
PRABHUNATH SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to undertake a study by his Ministry to further economise in its expenditure by purchasing stationery and other items at the competitive prices;
- (b) whether bulbs, tubelights, CFLs etc. are available at below the DGS&D rate contract prices in the Kendriya Bhandar and NCCF;
- (c) if so, whether there is any proposal to ask the zonal railways to make purchases of these items from the said organizations ; and
- (d) if so, the details thereof and the rate at which these items are purchased ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJA)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 2025 BY PRABHUNATH SINGH TO BE ANSWERED ON 29-11-2001 REGARDING PURCHASING OF STATIONERY.

(a): Purchase of stationery and other items are done by the Zonal Railways at competitive prices and there is no proposal for undertaking a study in the matter.

(b) & (c): Items such as General Service Bulbs, Tubelights etc. are generally available on DGS&D Rate Contracts. Items available on DGS&D Rate Contracts are required to be procured against Rate Contract as per Government rules. Prices on Rate Contracts may some times differ from NCCF/Kendriya Bhandars due to different reasons such as specifications, inspection, delivery and payment clauses. Railways are, however, authorized to make small value purchases from NCCF and Kendriya Bhandars.

(d): The Tubelights and GLS Bulbs are purchased through DGS&D Rate Contracts at the following rate per unit (for the year 2001):-

- (i) Tube Lights 40 Watts - Rs. 34.11 + Sales Tax.
- (ii) Tube Light 36 Watts - Rs. 32.81 + Sales Tax.
- (iii) GLS Lamps 60 Watts - Rs. 7.10 + Sales Tax.
- (iv) GLS Lamps 100 Watts - Rs. 7.31 + Sales Tax.

As per extant policy of the Government, these items are to be procured by operating DGS&D Rate Contract. All stores procured against DGS&D Rate Contract undergo inspection by Directorate of Inspection before delivery.